		[]	2
Sl. No. State/ UT		2016*	
7.	Kerala		3210
8.	Madhya Pradesh		4
9.	Maharashtra		12398
10.	Manipur		10
11.	New Delhi		1
12.	Punjab		4141
13.	Tamil Nadu		739
14.	Uttar Pradesh		1596
15.	Uttarakhand		109
	Total		22667

[RAJYA SABHA]

Unstarred Questions

166

Written Answers to

## Allocating adequate number of IPS probationers to Odisha

2463. SHRI NARENDRA KUMAR SWAIN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Central Government would allocate adequate number of IPS probationers to the State of Odisha in the next seven or eight years as compared to the allocation made in previous years, considering the severe shortage of IPS officers in Odisha Cadre under the promotion quota and direct recruit quota; and

## (b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) and (b) In order to allocate adequate number of IPS officers, the batch-1 size of IPS (direct recruitment) has been increased from 88 to 103 from Civil Services Examination (CSE)-2005, to 130 from CSE-2008 and to 150 from CSE-2009. This increase has resulted in higher allocation of IPS officers to Odisha Cadre also.

The vacancies under Promotion quota in the State Governments are filled up as per the Indian Police Service (Appointment by Promotion) Regulations, 1955. As of now, 57 IPS posts of promotion quota are vacant in Odisha State due to non-availability of suitable officers at Deputy Superintendent of Police (DSP) level.

<sup>\*</sup> Provisional data as reported.